Supplementary Cause List-1 Sr. No.3

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG LPA No.3/2020 EMG-CM No.9/2020

(Through Video Conferencing)

Sajad Hussain and others

.....Appellants

Through: - Ms. Monika Kohli, Advocate

(On Video Conferencing from her office at

Jammu)

V/s

Union Territory of Jammu and Kashmir and others

....Respondent(s)

Through:- None.

EMG LPA No.4/2020 EMG-CM No.11/2020

(Through Video Conferencing)

Sarabjeet Singh and others

.....Appellants

Through: M/s Ajay Shrama, Rupinder Singh & D S Chouhan, Advocates

(On Voice call from High Court at Jammu)

V/s

Union Territory of Jammu and Kashmir and others

....Respondent(s)

Through:- Mr. Sunil Sethi, Sr. Advocate

(On Video Conferencing from his residence

at Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 03.06.2020

EMG LPA No.3/2020 & EMG CM No.9/2020 EMG LPA No.4/2020 & EMG CM No.11/2020

We are informed that the applications for vacation of stay have been made in both these appeals which are listed today before the learned Single Judge.

In view thereof, list on 16^{th} June 2020 to await the outcome of these applications.

(RAJNESH OSWAL)

(GITA MITTAL) CHIEF JUSTICE

Jammu 03.06.2020 Raj kumar

